

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2302**

**TO BE ANSWERED ON THE 10TH DECEMBER, 2024/ AGRAHAYANA 19, 1946
(SAKA)**

CASES OF CYBER CRIMES

**2302. SMT. ROOPKUMARI CHOUDHARY:
SHRI KANWAR SINGH TANWAR:
SHRI LUMBA RAM:
DR. K SUDHAKAR:
DR. RAJESH MISHRA:
SHRI BIDYUT BARAN MAHATO:
SHRI DINESHBHAI MAKWANA:
SHRI RADHESHYAM RATHIYA:
MRS RUCHI VIRA:
SHRI SRIBHARAT MATHUKUMILLI:
SHRI ABHISHEK BANERJEE:
DR. HEMANT VISHNU SAVARA:
SHRI SURESH KUMAR KASHYAP:
SHRI CHANDRA PRAKASH JOSHI:
DR. NISHIKANT DUBEY:
SHRI PRAVEEN PATEL:
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:
SHRI TEJASVI SURYA:
SHRI DILIP SAIKIA:
SHRI VIJAY KUMAR DUBEY:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI DAROGA PRASAD SAROJ:
SHRI SANJAY HARIBHAU JADHAV:
SMT. GENIBEN NAGAJI THAKOR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that there has been a huge increase in cyber crimes in the country, if so, the details thereof, State-wise/district-wise particularly in Uttar Pradesh, Chhattisgarh and Himachal Pradesh and total number of cyber crimes registered during the last three years;

(b) whether the Government has identified the deficiencies in the said system which are responsible for its failure;

(c) if so, the steps taken to curb cyber crimes, making existing laws more stringent creating awareness for citizens and its impact;

(d) whether the culprits are not being caught even after linking all the details and mobile numbers with Aadhaar and lodging the crime complaints on the cyber portal, if so, the details thereof and if not, the reasons therefor;

(e) the details of the complaints lodged on the cyber portal and its disposal investigation status during the said period;

(f) whether the Government has implemented any awareness programmes for citizens to tackle cyber-crimes effectively;

(g) the details of international collaborations, if any, to combat cyber-crimes and cyber threats; and

(h) the steps taken by the Government to stop cyber crimes along with the numbers of criminals caught so far and the action taken against them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

(a) to (h) : ‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies. Sufficient provisions are available under the Information Technology Act, 2000, the Bhartiya Nyaya Sanhita, 2023 and Protection of Children from Sexual Offences Act, 2012 (POCSO Act) to deal with cyber crime in the country. The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for capacity building of their LEAs.

The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication “Crime in India”. The latest published report is for the year 2022. As per the data published by the NCRB, State/UT wise details of cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under cyber crimes (involving communication devices as medium/target) during the period from 2020 to 2022 are at the Annexure-I. NCRB collects only cases registered at District level. As per the data published by the NCRB, District-wise cases registered under cyber crimes (involving communication devices as medium/target) in the States of Uttar Pradesh, Chhattisgarh and Himachal Pradesh during the period from 2020 to 2022 are at the Annexure-II.

To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps which, inter-alia, include the following:

- i. The Ministry of Home Affairs has set up the ‘Indian Cyber Crime Coordination Centre’ (I4C) as an attached office to deal with all types of cybercrimes in the country, in a coordinated and comprehensive manner.**
- ii. The ‘National Cyber Crime Reporting Portal’ (<https://cybercrime.gov.in>) has been launched, as a part of the I4C, to enable public to report incidents pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agencies concerned as per the provisions of the law.**

- iii. **The 'Citizen Financial Cyber Fraud Reporting and Management System', under I4C, has been launched in year 2021 for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. So far, financial amount of more than Rs. 3431 Crore has been saved in more than 9.94 lakh complaints. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.**
- iv. **I4C proactively identify and blocked more than 1700 Skype IDs and 59,000 Whatsapp accounts used for Digital Arrest.**
- v. **The Central Government has published a Press Release on Alert against incidents of 'Blackmail' and 'Digital Arrest' by Cyber Criminals Impersonating State/UT Police, NCB, CBI, RBI and other Law Enforcement Agencies.**
- vi. **Till 15.11.2024, more than 6.69 lakhs SIM cards and 1,32,000 IMEIs as reported by Police authorities have been blocked by Government of India.**
- vii. **The Central Government and Telecom Service Providers (TSPs) have devised a system to identify and block incoming international spoofed calls displaying Indian mobile numbers appear to be originating within India. Such international spoofed calls have been made by cyber-criminals in recent cases of fake digital arrests, FedEx scams, impersonation as government and police officials, etc. Directions have been issued to the TSPs for blocking of such incoming international spoofed calls.**
- viii. **To spread awareness on cyber crime, the Central Government has taken steps which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. X (formerly Twitter) (@CyberDost), Facebook(CyberDostI4C), Instagram (cyberDostI4C), Telegram(cyberdosti4c), Radio campaign, engaged MyGov for**

publicity in multiple mediums, organizing Cyber Safety and Security Awareness weeks in association with States/UTs, publishing of Handbook for Adolescents/Students, digital displays on railway stations and airports across, etc.

- ix. The Central Bureau of Investigation (CBI) participates in various regional and international cyber crime cooperation initiatives led by Interpol, fostering collaboration with global LEAs to address cross-border cyber crime challenges.**
- x. The CBI serves as the nodal point in India for data preservation requests, sending and receiving such requests through the G7 24/7 network to ensure the timely and secure exchange of cyber crime related data.**
- xi. The National Central Bureau (NCB) in CBI acts as a central coordination agency, facilitating the collection and dissemination of cyber crime information through Interpol channels.**

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON),Persons Arrested(PAR), Persons Chargesheeted(PCS), Persons Convicted(PCV) under Cyber Crimes during 2020-2022

S.L.	State/UT	2020						2021						2022					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	1899	314	6	475	446	9	1875	374	8	363	515	8	2341	394	8	538	719	13
2	Arunachal Pradesh	30	1	0	12	1	0	47	3	0	5	3	0	14	5	0	5	5	0
3	Assam	3530	385	0	1717	395	0	4846	579	2	6096	931	2	1733	634	6	2078	776	7
4	Bihar	1512	651	0	751	727	0	1413	424	2	980	520	2	1621	901	2	1435	1009	2
5	Chhattisgarh	297	152	3	209	188	3	352	200	0	260	245	0	439	331	37	393	384	38
6	Goa	40	6	0	15	15	0	36	18	0	42	22	0	90	15	0	41	23	0
7	Gujarat	1283	475	0	942	906	0	1536	715	0	1395	1394	0	1417	789	0	1327	1317	0
8	Haryana	656	221	0	347	323	0	622	326	3	647	601	4	681	386	6	935	656	9
9	Himachal Pradesh	98	31	0	46	39	0	70	63	1	68	77	1	77	43	1	30	48	1
10	Jharkhand	1204	462	125	820	791	131	953	400	25	1414	1215	45	967	419	6	1053	925	6
11	Karnataka	10741	2842	2	489	2916	2	8136	5801	10	615	5967	12	12556	3368	12	679	3557	13
12	Kerala	426	161	0	299	179	0	626	287	2	447	345	2	773	441	7	550	537	7
13	Madhya Pradesh	699	445	14	692	598	15	589	487	50	803	802	119	826	471	59	664	723	78
14	Maharashtra	5496	902	3	1735	1238	3	5562	1428	23	2475	1914	60	8249	1410	15	2582	2000	18
15	Manipur	79	0	0	17	0	0	67	2	0	31	2	0	18	0	0	12	0	0
16	Meghalaya	142	1	0	9	7	0	107	6	0	2	8	0	75	4	0	6	6	0
17	Mizoram	13	8	2	4	8	2	30	20	3	31	21	3	1	0	0	0	0	0
18	Nagaland	8	0	0	0	0	0	8	0	0	1	0	0	4	1	0	3	1	0
19	Odisha	1931	282	0	369	396	0	2037	313	0	363	412	0	1983	283	3	379	433	3
20	Punjab	378	106	1	298	162	1	551	188	4	416	247	4	697	143	3	489	195	3
21	Rajasthan	1354	340	24	541	520	32	1504	502	23	861	864	40	1833	677	28	884	870	32
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	26	0	0	0	0	0
23	Tamil Nadu	782	135	7	516	237	9	1076	147	6	612	198	8	2082	245	5	916	382	8
24	Telangana	5024	939	280	1169	1158	282	10303	1361	19	1478	2179	21	15297	2393	60	2442	3967	78
25	Tripura	34	5	0	6	5	0	24	10	0	8	10	0	30	9	0	3	12	0
26	Uttar Pradesh	11097	4987	642	6491	6427	878	8829	4407	292	6887	6006	387	10117	4737	838	7122	6571	1068
27	Uttarakhand	243	58	0	93	80	0	718	158	0	207	266	0	559	121	0	155	181	0
28	West Bengal	712	178	0	203	313	0	513	307	17	246	336	17	401	432	11	355	493	11
	TOTAL STATE(S)	49708	14087	1109	18265	18075	1367	52430	18526	490	26753	25100	735	64907	18652	1107	25076	25790	1395
29	A&N Islands	5	5	0	3	5	0	8	3	0	12	4	0	28	7	1	9	7	1
30	Chandigarh	17	3	1	4	3	2	15	6	0	9	7	0	27	8	2	17	9	3
31	D&N Haveli and Daman & Diu	3	1	0	1	1	0	5	2	0	4	4	0	5	5	0	4	6	0
32	Delhi	168	61	0	107	77	0	356	157	1	494	336	1	685	192	6	589	345	6
33	Jammu & Kashmir	120	14	0	33	23	0	154	49	0	102	60	0	173	53	1	76	79	1
34	Ladakh	1	0	0	0	0	0	5	0	0	0	0	0	3	0	0	0	0	0
35	Lakshadweep	3	0	0	2	0	0	1	1	0	0	1	0	1	0	1	0	0	1
36	Puducherry	10	5	0	5	5	0	0	0	0	0	0	0	64	8	0	28	25	0
	TOTAL UT(S)	327	89	1	155	114	2	544	218	1	621	412	1	986	273	11	723	471	12
	TOTAL (ALL INDIA)	50035	14176	1110	18420	18189	1369	52974	18744	491	27374	25512	736	65893	18925	1118	25799	26261	1407

Source: Crime in India published by NCRB.

District-wise Cases Registered under Cyber Crimes in Uttar Pradesh during 2020-2022

SL	District	2020	2021	2022
1	Agra	84	127	160
2	Aligarh	223	196	154
3	Prayagraj	1102	1073	891
4	Ambedkar Nagar	78	34	54
5	Amethi	70	53	42
6	Amroha	41	31	0
7	Auraiya	39	34	71
8	Azamgarh	97	63	130
9	Badaun	26	36	61
10	Baghpat	70	92	260
11	Bahraich	93	56	79
12	Ballia	28	50	71
13	Balrampur	65	13	25
14	Banda	64	33	71
15	Barabanki	52	31	97
16	Bareilly	180	147	161
17	Basti	67	48	81
18	Bijnor	90	86	79
19	Bulandshahar	276	489	312
20	Chandoli	15	28	33
21	Chitrakoot	35	34	25
22	Deoria	72	54	65
23	Etah	36	130	56
24	Etawah	42	26	27
25	Ayodhya	65	31	77
26	Fatehgarh	43	0	113
27	Fatehpur	35	60	71
28	Firozabad	64	55	95
29	GRP	3	0	1
30	Gautambudh Nagar	1585	699	878
31	Ghaziabad	896	558	810
32	Ghazipur	83	73	147
33	Gonda	56	43	85
34	Gorakhpur	203	169	222
35	Hamirpur	30	23	40
36	Hapur	32	67	48
37	Hardoi	61	65	52
38	Hathras	22	28	44
39	Jalaun	71	41	54
40	Jaunpur	126	77	94
41	Jhansi	78	64	92
42	Kannauj	44	0	37
43	Kanpur Dehat	81	81	61
44	Kanpur Commissionarate	353	449	541
45	Kasganj	40	26	51
46	Kaushambi	80	39	55
47	Khiri	98	48	71
48	Kushi Nagar	68	87	108
49	Lalitpur	15	20	36
50	Lucknow Commissionarate	1465	1067	1134
51	Maharajganj	56	49	52
52	Mahoba	14	12	20
53	Mainpuri	19	24	26
54	Mathura	127	151	166
55	Mau	105	102	124
56	Meerut	183	153	190
57	Mirzapur	38	31	62
58	Moradabad	165	102	53
59	Muzaffarnagar	97	64	73
60	Pilibhit	30	40	93
61	Pratapgarh	268	81	82
62	Raibareilly	112	91	101
63	Rampur	61	13	41
64	Saharanpur	100	59	79
65	Sambhal	52	41	46
66	Sant Kabirnagar	48	41	38
67	Shahjahanpur	33	42	68
68	Shamli	37	77	56
69	Shrawasti	11	15	17
70	Sidharthnagar	28	23	76
71	Sitapur	52	27	58
72	Sonbhadra	49	28	60
73	Bhadohi	32	39	21
74	Sultanpur	77	93	97
75	Unnao	77	67	73
76	Varanasi Commissionarate	564	420	323
77	Lucknow Grameen	20	17	0
78	Kanpur Outer		34	0
79	Vasanas Dehat		59	0
	Total	11097	8829	10117

Source: Crime in India published by NCRB.

District-wise Cases Registered under Cyber Crimes in Chhattisgarh during 2020-2022

SL	District	2020	2021	2022
1	Balod	35	10	14
2	Balodbazar	5	14	12
3	Balrampur	0	3	0
4	Bemetra	12	20	12
5	Bilaspur	18	24	23
6	Bizapur	0	1	2
7	Dantewara	12	13	18
8	Dhamtari	23	23	15
9	Durg	21	16	31
10	Gariyaband	5	24	11
11	GRP Raipur	1	0	0
12	Jagdalpur	21	24	38
13	Janjgir	1	5	17
14	Jashpur	2	0	6
15	Kabirdham	3	9	4
16	Kanker	15	9	6
17	Kondagaon	1	15	13
18	Korba	5	12	11
20	Koriya	5	7	2
21	Mahasamund	3	0	2
22	Mungali	0	0	7
23	Narayanpur	5	2	3
24	Raigarh	4	5	2
25	Raipur	67	68	103
26	Rajnandgaon	2	6	5
27	Sarguja	14	16	17
28	Sukma	6	1	2
29	Surajpur	10	24	23
30	Gaurela-Pendra-Marwari	1	1	8
31	Khairagarh - Chhuikhadan-Gandai			6
32	Manendragarh-Chirmiri-Bharatpur			7
33	Mohla-Manpur-Ambagarh Chouki			8
34	Sakti			11
35	Sarangarh-Bilaigarh			0
Total		297	352	439

Source: Crime in India published by NCRB.

District-wise Cases Registered under Cyber Crimes in Himachal Pradesh during 2020-2022

SL	District	2020	2021	2022
1	Baddi	9	5	3
2	Bilaspur	2	1	2
3	Chamba	1	1	1
4	CID	0	0	0
5	GRP	0	0	0
6	Hamirpur	3	2	3
7	Kangra	8	5	6
8	Kinnaur	0	0	2
9	Kullu	14	18	23
10	Lahaul & Spiti	0	0	0
11	Mandi	16	7	7
12	Shimla	18	4	17
13	Sirmaur	8	15	1
14	Solan	6	4	3
15	Una	7	4	2
16	Cyber	6	4	7
Total		98	70	77

Source: Crime in India published by NCRB.
